

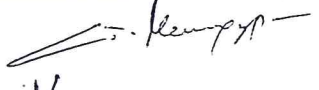
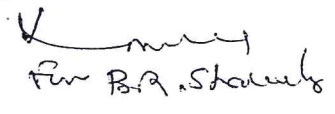

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/131/ (IB)/2017
NAME OF THE PETITIONER(S) : A. SOMASUNDARAM
NAME OF THE RESPONDENT(S) : MARG PROPERTIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	C.T. MOZUAPPAN	Counsel for Petitioner	
2.	B. R. Shanmuganathan	Counsel for Respondent	
3.	V.J. AREL RAJ, Advocate	Rep. Counsel for Resp.	

ORDER

Counsel for petitioner present. Counsel for the respondent present and stated that the senior counsel could not attend before the Adjudicating Authority due to personal inconvenience. Counsel for petitioner stated that they had made a proposal for settling the matter but so far there is no reply on behalf of the respondent. Counsel for respondent is directed to make his submissions in relation to the settlement on the next date of hearing. Time extended at request of both sides. Put up on 10.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)